

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 41 OF 2019**

**Dated: 29<sup>th</sup> May, 2019**

**In the matter of:**

**RattanIndia Power Limited**

**....Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission  
& Anr.**

**....Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **02.08.2019.**

**PS/Court Master**

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